#### [Mr. Chairman.]

the following Members to the Committee on Subordinate Legislation:—

Unit Trust o, India

- 1. Shri P. N. Sapru.
- 2. Shri Abdul Ghani.
- 3. Shri Akbar Ali Khan.
- 4. Shri R. S. Doogar.
- 5. Shri D. L. Sen Gupta.
- 6. Shri M. S. Gurupada Swamy.
- 7. Shri N. Ramakrishna Iyer.
- 8. Shrimati Lalitha (Rajagopalan).
- 9. Shri S. N. Mishra,
- 10. Shri Debabrata Mookerjee.
- 11. Shri M. Ruthnaswamy.
- 12. Shri M. N. Govindan Nair.,
- 13. Shri Ram Sahay.
- 14. Shri R.' S. Khandekar.
- 15. Shri G. D. Tapase.

Under sub-rule (1) of rule 206 of the said Rules, I appoint Shri P. N. Sapru to be the Chairman of the Committee.

### ALLOTMENT OF TIME FOR CON-SIDERATION OF THE PRODUCE CESS BILL. 1966

MR. CHAIRMAN: I have to inform Members that under rule 186(2) of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I have allotted one hour for the completion of all stages involved in the consideration and return of the Produce Cess Bill, 1966, by Rajya Sabha, including the consideration and passing of amendments, if any. to the Bill.

# APPOINTMENT TO THE JOINT COMMITTEE OF THE HOUSES ON THE PATENTS BILL,

THE MINISTER OF (INDUSTRY (SHRI D. SANJIVAYYA) ; Sir, I move:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint a member to the Joint Committee of the Houses on the Parents Bill, 1965, in the vacancy caused by the rssig nation of Shri T. N. Singh from the membership of the Committee and resolves that Shri D. Sanjivayya, member of the Rajya Sabha, be appointed to the said Joint Committee.'

The Question was put arid the motion was adopted.

### REFERENCE TO SHIFTING THE SITE OF RAILWAY STATION OF CHENGAIL IN WEST BENGAL

SHRI CHITTA BASU (West Bengal): Mr. Chairman, a distressing news I have received today from West Bengal that the authorities of the South Eastern Railway have changed the site of the Railway Station, by name Chen-gail, in the District of Howrah in West Bengal. The new site that they have proposed is about 1 km. away from the old site, Sir, there is no pucca road connecting this new site of the railway station with the industrial areas and also the rural areas. People and passengers have to walk along the railway track for about a mile to catch the trains. As a matter of fact, two passengers met with serious acdidlents leading to their death. As a protest against the selection of this new site., the people of that locality have started a movement and a group of people, men, women and students, have undertaken a fast with effect from the 13th May in order lo draw the attention of the Ministry so that the change of the railway station site is stopped. I re quest the Railway Minister through you to take appropriate steps so that the grievance of the people of that locality is removed.

## THE UNIT TRUST OF INDIA (AMENDMENT) BILL, 1966—-conld.

MR. CHAIRMAN: Bill for consideration and passing—the Unit Trust